

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM:

Present:

C.S.P. No. 12/(MAH)/2017
CA No.
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES: M/s. Movefast Corporate Service Pvt. Ltd.
Between
M/s. Gerad (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Kedar Wagle	Advocate For petitioner	

Order
CSP No.12 TO 14/2017 CONNECTED WITH HC-CSD 939 TO 941/230-232/NCLT/MB/MAH/2016

At request of the Counsel, list this matter for hearing on 17.1.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)